

1

MA-9163-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 20th OF NOVEMBER, 2025

MISC. APPEAL No. 9163 of 2025

EDEN GARDEN AMRAWAT KHURD RAHWASI RAKH-RAKHAV SAHAKARI SANSTHA MARYADIT,

Versus

EDEN GARDEN SOCIAL WELFARE SOCIETY AND OTHERS

Appearance:

Smt. Tulika Gulatee - Advocate for the petitioner.

WITH

MISC. APPEAL No. 9205 of 2025

EDEN GARDEN AMRAWAT KHURD RAHWASI RAKH RAKHAV SAHARKARI SANSTHA MARYADIT BHOPAL

Versus

EDEN GARDEN SOCIAL WELFARE SOCIETY AND OTHERS

Appearance:

Smt. Tulika Gulatee - Advocate for the petitioner.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

On the oral prayer of the counsel for the appellant, leave is granted to convert the Miscellaneous Appeal as the Miscellaneous Second Appeal in accordance with the High Court Rules.

Registry is directed to register these Miscellaneous Appeals as



2 MA-9163-2025

Miscellaneous Second Appeals.

Necessary amendment be incorporated in the memo of appeals.

Needful be done during the course of the day.

The Miscellaneous Second Appeals once registered, shall be listed before the Roster Bench on 21.11.2025 as prayed.

M.A.No.9163 of 2025 and M.A.No.9205 of 2025 are disposed of.

Copy of the this order be placed in the Miscellaneous Second Appeals.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

rk.